

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2879
ANSWERED ON:07.12.2000
SUPPLY QUOTA FOR DIESEL AND PETROL TO STATES
Y.G. MAHAJAN

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether any quota for the supply of petrol, diesel and kerosene oil has been fixed in the country during the first half of 2000, State-wise;
- (b) If so, the details thereof, and
- (c) the criteria followed for fixing the quota ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) :- Kerosene is an allocated product and annual/monthly allocation is made by the Central Government to the States/UTs for distribution through Public Distribution System (PDS). The distribution of kerosene within the State is the responsibility of the State Government. The allocation of kerosene is made on historical basis i.e. last years allocation plus additional allocation out of increase given at national level based on the principle of giving higher increase to the States with lower per capita availability so as to reduce inter-State disparity. Petrol and Diesel are supplied to oil marketing companies to meet the full market demand and no quota is fixed for these products.